

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/10915/2025 BLAPL/3988/2025	MANOJ KUMAR DAS @ MUNA VS STATE OF ODISHA	ABHISEK MOHANTY VS	BASTA /88 /2024 J.M.F.C.,BASTA(Baleshwar) CT/0000262/2024
2	D-BLAPL/10922/2025 BLAPL/3989/2025	BARUNA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /768 /2023 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar) Spl/0000209/2023
3	D-BLAPL/11034/2025 BLAPL/3990/2025	HARISH CHANDRA DAS VS STATE OF ODISHA	KUMAR PRAJWAL VS	DHANUPALI /23 /2025 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000178/2025
4	D-BLAPL/10927/2025 BLAPL/3991/2025	ULA @ JAGA BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	ATHAMALLIK /267 /2024 S.D.J.M.,ATHMALLIK(Anugul) GR/0001048/2024
5	D-BLAPL/10967/2025 BLAPL/3992/2025	DILLIP NAYAK @ DILLIP NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KAMAKHYANAGAR /412 /2024 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000784/2024
6	D-BLAPL/10917/2025 BLAPL/3993/2025	RAJENDRA CHAKRADHARI VS STATE OF ODISHA	PRATYUSHA NAIDU VS	/ /0 SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000004/2025
7	D-BLAPL/11026/2025 BLAPL/3994/2025	SANTOSH NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	BANIGOCHA /122 /2024 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000083/2024
8	D-BLAPL/10808/2025 BLAPL/3995/2025	NAROTTAM MOHANTY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHARABEL NAGAR P.S. /569 /2023 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001903/2023
9	D-BLAPL/10846/2025 BLAPL/3996/2025	SUBHAM BISWAL VS STATE OF ODISHA	NIBEDITA MOHANTY VS	ANGUL TOWN /216 /2025 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0000255/2025
10	D-BLAPL/10883/2025 BLAPL/3997/2025	PRATAP RANA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 SPECIAL JUDGE ATHMALLIK(Anugul) Spl/0000005/2025
11	D-BLAPL/10897/2025 BLAPL/3998/2025	JANAK DIGAL VS STATE OF ODISHA	MAHES DAS VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhama 2(A)CC/0000016/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/10925/2025 BLAPL/3999/2025	SIPUN SAHANI VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA TOWN /79 /2025 SPECIAL JUDGE(POCSO),BHAWANIPATNA Spl/0000165/2025
13	D-BLAPL/11018/2025 BLAPL/4000/2025	SURYA NARAYAN SAMAL VS STATE OF ODISHA	MANOJ KUMAR PATI VS	SAMBALPUR TOWN /227 /2024 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0001350/2024
14	D-BLAPL/11162/2025 BLAPL/4001/2025	MITU BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	PURUSHOTTAMPUR /210 /2025 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000038/2025
15	D-BLAPL/11003/2025 BLAPL/4002/2025	KRUPASINDHU RATH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 J.M.F.C.,BEGUNIA(Khordha) 2(A)CC/0000070/2025
16	D-BLAPL/10957/2025 BLAPL/4003/2025	DAMBURU SABAR VS STATE OF ODISHA	BHAGABAN SARANGI VS	PATTAPUR (ASKA) /122 /2023 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR Spl/0000014/2023
17	D-BLAPL/10959/2025 BLAPL/4004/2025	SACHIDANANDA KHADANGA @ SACHIN VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	BHAWANIPATNA TOWN /75 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA CT/0000160/2025
18	D-BLAPL/11071/2025 BLAPL/4005/2025	NILAM BARLA @ C/29 NILAM BARLA VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /119 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000072/2025
19	D-BLAPL/11075/2025 BLAPL/4006/2025	SUNITA MALLICK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000039/2025
20	D-BLAPL/11076/2025 BLAPL/4007/2025	MALATI DIGAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000039/2025
21	D-BLAPL/9599/2025 BLAPL/4008/2025	DEBENDRA KANHAR VS STATE OF ODISHA	KRUSHNA CHANDRA MEHER VS	/ / SPECIAL JUDGE,BAUDH(Baudh) SPL. 2(a)C.C./0000019/2015
22	D-BLAPL/11086/2025 BLAPL/4009/2025	SK. SAMIRUDDIN @ TAKLU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /70 /2025 A.D.J.,JALESWAR(Baleshwar) Spl/0000004/2025
23	D-BLAPL/9768/2025	BULU @ PRADEEP SETHI	ANANTA BALLAV SATAPATHY	AUL /17 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/4010/2025	VS STATE OF ODISHA	VS	J.M.F.C,AUL(Kendrapara) GR/000030/2025
24	D-BLAPL/10746/2025 BLAPL/4011/2025	PAWAN TAKRI VS STATE OF ODISHA	TARINI PANIGRAHI VS	JEYPORE TOWN /68 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000215/2025
25	D-BLAPL/11092/2025 BLAPL/4012/2025	KUNA @ BINAYAK PATRA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KHURDA SADAR /20 /2023 2ND A.D.J,KHURDA(Khordha) ST/0000025/2024
26	D-BLAPL/10761/2025 BLAPL/4013/2025	SURI PANGI @ P. SURI VS STATE OF ODISHA	P.V.S NANAJI ACHARY VS	BOIPARIGUDA /50 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000017/2024
27	D-BLAPL/10926/2025 BLAPL/4014/2025	ASHISH KUMAR JENA @ SIDHUL VS STATE OF ODISHA	SWATI REKHA JENA VS	KHANDAGIRI P.S. /834 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0002174/2024
28	D-BLAPL/10932/2025 BLAPL/4015/2025	DEKHUNU MUNDA VS STATE OF ODISHA	RAKESH BEHERA VS	COLLIERY /495 /2023 A.D.J.,TALCHER(Anugul) CT/0000037/2024
29	D-BLAPL/11096/2025 BLAPL/4016/2025	NARAHARI SAMAL VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NIKIRAI /200 /2024 J.M.F.C,KENDRAPARA(Kendrapara) GR/0000294/2024
30	D-BLAPL/10935/2025 BLAPL/4017/2025	KELA @ KELU @ KALA @ KAILASH DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /96 /2023 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000242/2023
31	D-BLAPL/10936/2025 BLAPL/4018/2025	SONU ACHARY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /147 /2025 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Gar GR/0000118/2025
32	D-BLAPL/10970/2025 BLAPL/4019/2025	GOUTAM KUMAR SONI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	JHIRPANI P.S. /162 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0001151/2024
33	D-BLAPL/11165/2025 BLAPL/4020/2025	ANIL KUMAR KANHAR VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 SPECIAL JUDGE,BHANJANAGAR(Ganjar 2(A)CC/0000007/2025
34	D-BLAPL/10955/2025 BLAPL/4021/2025	SAHADEB NAIK VS	DILIP KUMAR MISRA VS	BHAWANIPATNA SADAR /375 /2023 A.D.J.,BHAWANIPATNA(Kalahandi)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/11005/2025 BLAPL/4022/2025	STATE OF ODISHA OM PRAKASH @ HULA @ HULASH BEHERA VS	MANAS KUMAR CHAND VS	CT/0000014/2024 BANAPUR P.S. /389 /2024 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000591/2024
36	D-BLAPL/11014/2025 BLAPL/4023/2025	STATE OF ODISHA REKA PATTANAIAK VS	PRAFULLA KUMAR KHATEI VS	Maitri Vihar PS /107 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000139/2025
37	D-BLAPL/10987/2025 BLAPL/4024/2025	STATE OF ODISHA SANA @ SANATAN GOUDA VS	ASHOK DAS VS	PATTAPUR (DIGAPAHANDI) /272 /2024 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000343/2024
38	D-BLAPL/11070/2025 BLAPL/4025/2025	STATE OF ODISHA KUNAR SINGH @ HAV. KUNAR SINGH VS	AMITAV TRIPATHY VS	MANAMUNDA /119 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000072/2025
39	D-BLAPL/10974/2025 BLAPL/4026/2025	STATE OF ODISHA MILU @ PRAVAKAR MALLIK VS	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /117 /2025 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000086/2025
40	D-BLAPL/10978/2025 BLAPL/4027/2025	STATE OF ODISHA AJAHARUDDIN ALI KHAN VS	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000091/2025
41	D-BLAPL/11064/2025 BLAPL/4028/2025	STATE OF ODISHA ANANTA DEHURY @ MAHAR VS	SURYAKANTA DWIBEDI VS	KISHORENAGAR (ANUGUL) /210 /2022 ADDL. SESSION JUDGE,ATHAMALIK(A CT/0000017/2023
42	D-BLAPL/10979/2025 BLAPL/4029/2025	STATE OF ODISHA BANAMALI MAHANTA VS	UTKAL KUMAR MISHRA VS	KEONJHAR SADAR /87 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(I GR/0000284/2025
43	D-BLAPL/11068/2025 BLAPL/4030/2025	STATE OF ODISHA TRILOCHAN RANA @ C/579 TRILOCHAN RANA VS	AMITAV TRIPATHY VS	MANAMUNDA /119 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000072/2025
44	D-BLAPL/10991/2025 BLAPL/4031/2025	STATE OF ODISHA GOKUL @ GOKUL MAJHI VS	PRABHAV BEHERA VS	/ /0 SPECIAL JUDGE,BHAWANIPATNA(Kala 2(A)CC/0000015/2024
45	D-BLAPL/11031/2025 BLAPL/4032/2025	STATE OF ODISHA ANANDA NAYAK VS STATE OF ODISHA	GAGAN BIHARI KHATUA VS	KENDRAPARA SADAR /608 /2024 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000097/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/11045/2025 BLAPL/4033/2025	MOHAMMED TOUFIQUE VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BHARATPUR PS /111 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0000326/2025
47	D-BLAPL/10835/2025 BLAPL/4034/2025	DHARMENDRA YADAV VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	RAJKANIKA /117 /2025 J.M.F.C.,AUL(Kendrapara) GR/0000222/2025
48	D-BLAPL/11054/2025 BLAPL/4035/2025	MUNA BISOYI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000012/2025
49	D-BLAPL/11035/2025 BLAPL/4036/2025	HARISH CHANDRA DAS VS STATE OF ODISHA	KUMAR PRAJWAL VS	DHANUPALI /21 /2025 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000173/2025
50	D-BLAPL/10898/2025 BLAPL/4037/2025	SAMUEL CYRIL LAKRA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-15 /190 /2024 ADDL.C.J.M.,ROURKELA(Sundargarh) GR/0003462/2024
51	D-BLAPL/10947/2025 BLAPL/4038/2025	SRIKANTA NAYAK VS STATE OF ODISHA	BISWORANJAN SWAIN VS	PIRAHAT P.S /45 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0000439/2025
52	D-BLAPL/10939/2025 BLAPL/4039/2025	ALOKA MONDAL VS STATE OF ODISHA	MALABIKA BOSE VS	G.R.P.S.,SAMBALPUR /11 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000008/2025
53	D-BLAPL/10949/2025 BLAPL/4040/2025	RATIKANTA SATAPATHY @ SATPATHY VS STATE OF ODISHA	ADITI HOTA VS	Maitri Vihar PS /53 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000242/2025
54	D-BLAPL/11167/2025 BLAPL/4041/2025	BHAKTARAM SRIGAM @ BHAGATRAM VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PAPERMETLA P.S. /12 /2023 DISTRICT AND SESSIONS JUDGE,MALAK CT/0000156/2023
55	D-BLAPL/10943/2025 BLAPL/4042/2025	PAPU @ BISHNU PRASAD SAHOO VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	FATEGARH /225 /2024 J.M.F.C.,BHAPUR(Nayagarh) GR/0000215/2024
56	D-BLAPL/11090/2025 BLAPL/4043/2025	RAHUL BAG VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /247 /2022 SPECIAL JUDGE (POCSO), BARGARH(B. Spl/0000023/2022
57	D-CMAPL/13806/2025	GOPI PATRA	RASMI RANJAN BAG	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMAPL/124/2025	VS PADMA BISWAL	VS	() //
58	D-CMP/12559/2025 CMP/548/2025	NAZIYA PARWEEN VS RADHA SANDHA @ GOUD	MANOJ KUMAR NAYAK VS	// CIVIL JUDGE(SR.DIVN.),RAJGANGPUR CS/0000105/2024
59	D-CMP/14629/2025 CMP/549/2025	STATE OF ODISHA VS SHANTILATA PANDA	SABITA RANJAN PATTNAIK,A.G.A VS	// DISTRICT & SESSIONS JUDGE,BALASO CVREV/0000014/2024
60	D-CMP/14690/2025 CMP/550/2025	NIRANJAN DAS VS NARMADA BIBI	NIROD KUMAR SAHU VS	// CIVIL JUDGE (SD),BHADRAK(Bhadrak) CS/0000075/1993
61	D-CMP/14834/2025 CMP/551/2025	STATE OF ODISHA VS VIBGYOR STRUCTURAL CONSTRUCTIONS PRIVATE LIMITED.,SAMBALPUR	SABITA RANJAN PATTNAIK,A.G.A. VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambal) EC/0000010/2009
62	D-CMP/14405/2025 CMP/552/2025	STATE OF ODISHA VS ORIENT CONSTRUCTIONS PVT LTD., SAMBALPUR	SABITA RANJAN PATTNAIK,A.G.A VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambal) EC/0000025/2013
63	D-CMP/14749/2025 CMP/553/2025	ANUPAM PATRA VS NIRUPAM PATRA	PRAVASH CHANDRA JENA VS	// CIVIL JUDGE (SD), JALESWAR(Baleshwa) IA/0000037/2025
64	D-CONTC/12187/2025 CONTC/1753/2025	DURGA PRASAD PANIGRAHI VS NARAYAN MADHEI, C.E.O, ASKA CENTRAL COOPERATIVE BANK LTD.	ADV. VS	// ()
65	D-CONTC/13547/2025 CONTC/1754/2025	SARMISTHA SWAIN VS RAJESH PRAVAKR PATIL,IAS	BIDYALOK MOHAPATRA VS	// ()
66	D-CONTC/14069/2025 CONTC/1755/2025	LAXMIDHARA MOHANTY VS SHALINI PANDIT, COMMNR.-CUM-SECY.,S AND ME DEPT., ODISHA	ADV. VS	// ()
67	D-CONTC/14074/2025 CONTC/1756/2025	BISHNU PRIYA PRADHAN VS ANANDA KUMAR BEHERA,BLOCK EDUCATION OFFICER,KESINGA,KALAHANDI	ADV. VS	// ()
68	D-CONTC/14121/2025 CONTC/1757/2025	MIRZA SIDDIQUE BAIG VS	ADV. VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CONTC/13646/2025 CONTC/1758/2025	SHALINI PANDIT, IAS PRAMITA SATAPATHY VS	ADV. VS	// // 0
70	D-CONTC/12497/2025 CONTC/1759/2025	ARAVINDA AGRAWAL, IAS DR. ABHAYA KUMAR KAR VS	SAIBRATA RATH VS	// // 0
71	D-CONTC/14125/2025 CONTC/1760/2025	PRAVAT KUMAR ROUL, V.C, O.U.A.T SUBASH CHANDRA NAYAK VS	ADV. VS	// // 0
72	D-CONTC/14058/2025 CONTC/1761/2025	SHALINI PANDIT, IAS SAMPATI BISWAKESHAN VS	ADV. VS	// // 0
73	D-CONTC/14061/2025 CONTC/1762/2025	SHALINI PANDIT, IAS PRANITA PADHY VS	ADV. VS	// // 0
74	D-CONTC/14064/2025 CONTC/1763/2025	SHALINI PANDIT, IAS NARA PRAVA NAYAK VS	ADV. VS	// // 0
75	D-CONTC/14126/2025 CONTC/1764/2025	SHALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT. JAGANNATH ROUT VS	ADV. VS	// // 0
76	D-CONTC/14169/2025 CONTC/1765/2025	SATYABRATA SAHU, IAS CHITTARANJAN BHOI VS	ADV. VS	// // 0
77	D-CONTC/14260/2025 CONTC/1766/2025	ANU GARG, ADDL. SECY. TO GOVT. W.R DEPT., ODISHA BIJAYALAXMI PANDA VS	ADV VS	// // 0
78	D-CONTC/14263/2025 CONTC/1767/2025	SANTOSH KUMAR SAHU, OAS BIJAYALAXMI PANDA VS	ADV VS	// // 0
79	D-CONTC/14337/2025 CONTC/1768/2025	SANTOSH KUMAR SAHU, OAS KISHORE CHANDRA PANDA VS	ADV VS	// // 0
		SANTOSH KUMAR SAHU, OAS		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CONTC/14610/2025 CONTC/1769/2025	AKSHYA DHALA @ AKHAYA KUMAR DHAL VS SUBHAKANTI TUNGA,DY.REGISTRAR,COOPERATIVE SOCIETIES, KEONJHAR DIVN.	ADV. VS	// ()
81	D-CONTC/10990/2025 CONTC/1770/2025	BIDYUT BHUSAN KAR VS NIBEDITA PARIDA,OAS I(JB)	ADV. VS	// ()
82	D-CRLA/10569/2025 CRLA/444/2025	MAHAMMAD CHAND@MD.CHAND VS STATE OF ODISHA	MANAS KUMAR CHAND VS	//0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000116/2023
83	D-CRLA/10614/2025 CRLA/445/2025	SK.RAJA@MEHEBUB@BABU VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /32 /2011 DISTRICT & SESIONS JUDGE,JEYPORE(CT/0000001/2013
84	D-CRLA/10744/2025 CRLA/446/2025	STEVEN DIGAL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	TIKABALI /19 /2022 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000015/2022
85	D-CRLA/10708/2025 CRLA/447/2025	ROSHAN KUMAR NAYAK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BIRMITRAPUR /217 /2015 SPECIAL JUDGE,ROURKELA(Sundargarh ST/0000145/2016
86	D-CRLA/10785/2025 CRLA/448/2025	SURESH SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	GAISILET /95 /2012 A.D.J.,PADAMPUR(Bargarh) CT/0000095/2013
87	D-CRLA/10973/2025 CRLA/449/2025	KUNA@RAKESH MALLICK VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS	MANGALPUR /554 /2022 SPECIAL JUDGE (POCSO), JAJPUR(Jajap Spl/0000039/2023
88	D-CRLMC/8867/2025 CRLMC/1456/2025	SANGRAM KESHARI SAHOO VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	NARASINGHPUR /15 /2021 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000018/2021
89	D-CRLMC/9950/2025 CRLMC/1457/2025	SIBARAM SWAIN @ SIBA VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /296 /2012 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0000636/2012
90	D-CRLMC/10182/2025 CRLMC/1458/2025	MANOJ KUMAR PADHI VS STATE OF ODISHA(VIG.)	SURAJ MOHANTY VS	VIGILANCE PS (BERHAMPUR) /5 /2015 SPECIAL JUDGE (VIG),BERHAMPUR(Ga GR/0000002/2015
91	D-CRLMC/10186/2025	SUMANTA KUMAR MOHAPATRA	SURAJ MOHANTY	PURUSHOTTAMPUR /472 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/1459/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,CHATRAPUR(Ganjam) Spl/0000027/2024
92	D-CRLMC/10504/2025 CRLMC/1460/2025	FAKIRA KARNA VS STATE OF ODISHA	SUBRAT KUMAR NANDA VS	ATTABIRA /118 /2011 NYAYADHIKARI,GRAM NYAYALAYA, CMC/0000070/2023
93	D-CRLMC/10507/2025 CRLMC/1461/2025	SAMIR GADANAYAK VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	TUMUSINGA /26 /2015 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000113/2015
94	D-CRLMC/10693/2025 CRLMC/1462/2025	S.KAMARAJU ACHARY VS STATE OF ODISHA	SURAJ MOHANTY VS	DHARAKOT PS /138 /2016 J.M.F.C.,ASKA(Ganjam) GR/0000637/2016
95	D-CRLMC/2533/2025 CRLMC/1463/2025	BENGAL SPEECH AND HEARING PVT. LTD. VS STATE OF ODISHA	RUCHI RAJGARHIA VS	/ /0 J.M.F.C,CUTTACK(Cuttack) ICC/0000175/2020
96	D-CRLMC/10494/2025 CRLMC/1464/2025	S.RAMAKRISHNA@SALAPU RAMKRISHNA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	RAYAGADA TOWN /318 /2023 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R GR/0000694/2023
97	D-CRLMC/10647/2025 CRLMC/1465/2025	SWARUP SANJEB SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /152 /2025 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000279/2025
98	D-CRLMC/11017/2025 CRLMC/1466/2025	PRIYAMBADA SAHOO@BAISAKHI VS STATE OF ODISHA	BRUNDABAN ROUT VS	CUTTACK SADAR /136 /2024 J.M.F.C.,CUTTACK(RURAL)(Cuttack) ICC/0000077/2024
99	D-CRLMC/9537/2025 CRLMC/1467/2025	BIJAY@BIJAY NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KOTOAGARH /41 /2024 SPECIAL JUDGE (POCSO), PHULBANI(K ICC/0000001/2024
100	D-CRLMP/10293/2025 CRLMP/482/2025	IPSITA DAS VS STATE OF ODISHA	SUJIT KUMAR DAS VS	INFOCITY PS /503 /2024 (//
101	D-CRLMP/10324/2025 CRLMP/483/2025	PRAFULLA PRADHAN VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	KHURDA P.S. /94 /2019 (//
102	D-CRLMP/10567/2025 CRLMP/484/2025	ASIT KUMAR ROUT VS	BYOMAKESH TRIPATHY VS	/ /0 (

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMP/10161/2025 CRLMP/485/2025	STATE OF ODISHA JAYASHREE SAHU VS	SURYAKANTA DWIBEDI VS	// RENGALI DAM SITE /105 /2021 ()
104	D-CRLMP/10310/2025 CRLMP/486/2025	STATE OF ODISHA PRAFULLA KUMAR MOHANTY VS	SHRADHASHREE ROUTRAY VS	// //0 ()
105	D-CRLMP/10587/2025 CRLMP/487/2025	STATE OF ODISHA BANAJA KANUNGO VS	AKSHAYA KUMAR SUBUDHI VS	// MANCHESWAR P.S. /698 /2024 ()
106	D-CRLMP/10779/2025 CRLMP/488/2025	STATE OF ODISHA MADHABANANDA NAYAK VS	JYOTIRMAYA SAHOO VS	// KABISURYANAGAR /306 /2024 ()
107	D-CRLMP/10566/2025 CRLMP/489/2025	STATE OF ODISHA SUKANTA BHOI VS	BYOMAKESH TRIPATHY VS	// //0 ()
108	D-CRLMP/10751/2025 CRLMP/490/2025	STATE OF ODISHA SUMITRA NATH VS	HARIPADA MOHANTY VS	// //0 J.M.F.C,CUTTACK(Cuttack) DV M.C./0000344/2022
109	D-CRLMP/10580/2025 CRLMP/491/2025	STATE OF ODISHA PRAHALLAD PRADHAN VS	DEEPAK KUMAR PANDA VS	// RAMBHA (CHATRAPUR) /490 /2024 ()
110	D-CRLMP/10590/2025 CRLMP/492/2025	STATE OF ODISHA AMARNATH PRADHAN VS	AKSHAYA KUMAR SUBUDHI VS	// NAYAPALLI P.S. /48 /2021 ()
111	D-CRLMP/10602/2025 CRLMP/493/2025	STATE OF ODISHA PITAMBAR SAHOO VS	MANAS KUMAR CHAND VS	// //0 ()
112	D-CRLREV/11058/2025 CRLREV/200/2025	STATE OF ODISHA FEJAN KHAN VS	JUGALA KISHORE PANDA VS	// G.R.P.S. (TITILAGARH) /25 /2025 1ST A.D.J.-CUM-PO,CHILDRENS COURT CRA/0000019/2025
113	D-FAO/14621/2025 FAO/163/2025	STATE OF ODISHA MAHESWAR BEHERA VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000117/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-MACA/10698/2025 MACA/413/2025	SUSHREE SANGITA RATH VS M/S. THE SVT LOGISTIC PVT. LTD. CHANDMARI, KOHIMA	DEBASISH PATNAIK VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000115/2015
115	D-MACA/11550/2025 MACA/414/2025	ORIENTAL INSURANCE COMPANY LTD., BOLANGIR VS LALMOHAN@LALMAN MAJHI	SOMNATH ROY VS	// 4TH M.A.C.T.,BOLANGIR(Balangir) Mac/0000021/2022
116	D-MACA/11794/2025 MACA/415/2025	MANAGER, T.P.HUB,THE ORIENTAL INSURANCE CO.LTD., BBSR VS LAXMIPRIYA SAHOO	SOMNATH ROY VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000236/2022
117	D-MACA/11797/2025 MACA/416/2025	THE MANAGER,T.P.HUB,THE ORIENTAL INSURANCE CO.LTD.,BBSR VS SEBATI PRADHAN	SOMNATH ROY VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000237/2022
118	D-MACA/11803/2025 MACA/417/2025	MANAGER, T.P.HUB,THE ORIENTAL INSURANCE CO.LTD., BBSR VS PANCHANAN SAHOO	SOMNATH ROY VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000238/2022
119	D-MACA/12000/2025 MACA/418/2025	DIVISIONAL MANAGER,THE ORIENTAL INSURANCE CO. LTD.,SAMBALPUR VS PRAMILA KUMARI	SOMNATH ROY VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur) Mac/0000025/2023
120	D-MACA/12086/2025 MACA/419/2025	SR. D.M., UNITED INDIA INSURANCE CO. LTD., BALASORE VS JHARANA KAR	RAMESH CHANDRA SAHOO 1 VS	// IVTH M.A.C.T. BARIPADA(Mayurbhanj) Mac/0000090/2020
121	D-MACA/12158/2025 MACA/420/2025	ORIENTAL INSURANCE CO. LTD.,KHURDA VS TAPOI BHOI	PRATIVA MISHRA VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000124/2014
122	D-MACA/12150/2025 MACA/421/2025	ORIENTAL INSURANCE COMPANY LTD., KHURDA VS CHANDRI SETHY	PRATIVA MISHRA VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000355/2012
123	D-MACA/14419/2025 MACA/422/2025	LAXMIPRIYA GHANTA @ BEHERA VS MR.CHITTURI SRINIVASULU	PRADEEP KUMAR MISHRA VS	// 5TH M.A.C.T, BALASORE(Balashwar) Mac/0000202/2022
124	D-MACA/14464/2025 MACA/423/2025	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD., BBSR VS SUJATA BILAS	PRASANTA KUMAR MAHALI VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsinghpur) Mac/0000152/2016
125	D-MACA/11197/2025	SUMESH SARNA	LAXMINARAYAN PATEL	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	MACA/424/2025	VS HEMA NAIK	VS	DISTRICT AND SESSIONS JUDGE,JHARSUGUDA Mac/0000056/2023
126	D-MACA/14438/2025 MACA/425/2025	GODABARI SINGH VS SAIRENDRI BEHERA	BIRANCHI NARAYAN RATH VS	// 3RD M.A.C.T.,JHARSUGUDA(Jharsuguda) Mac/0000024/2020
127	D-MATA/14609/2025 MATA/157/2025	SUDIPTA KUMAR SATPATHY VS MITALI @ SUPRASANNA SADANGI	LALITENDU MISHRA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) CP/0000362/2022
128	D-OTAPL/14037/2025 OTAPL/35/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE), BHUBANESWAR VS AJAY GUPTA, E/O MANISH KHEMKA,DIRECTOR, M/S DISHA REALCON PVT. LTD.	TUSHAR KANTI SATAPATHY,SR.S.C VS	// ()
129	D-OTAPL/9513/2025 OTAPL/36/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE),BHUBANESWAR VS M/S. ANIL JAGWANI	TUSHAR KANTI SATAPATHY,SR.S.C VS	// ()
130	D-OTAPL/9566/2025 OTAPL/37/2025	COMMISSIONER OF CUSTOMS(PREVENTIVE), BHUBANESWAR VS M/S. ANIL JAGWANI	TUSHAR KANTI SATAPATHY,SR.S.C VS	// ()
131	D-OTAPL/9615/2025 OTAPL/38/2025	COMMISSIONER OF CUSTOMS,(PREVENTIVE), BHUBANESWAR VS M/S. YASHOVARDHAN LOHIA	TUSHAR KANTI SATAPATHY,SR.S.C VS	// ()
132	D-OTAPL/9534/2025 OTAPL/39/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE), BHUBANESWAR VS M/S. ASHOK KUMAR LOHIA	TUSHAR KANTI SATAPATHY,SR.S.C VS	// ()
133	D-OTAPL/9573/2025 OTAPL/40/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE), BBSR VS M/S. GORDHAN JAGWANI	TUSHAR KANTI SATAPATHY, SR, S.C (GST, CENTRAL TAX AND CUSTOM) VS	// ()
134	D-RSA/11804/2025 RSA/189/2025	SATPAL SING @ SATPAL SINGH BAGGA VS AWAD RAM PATEL	SRIKHETRA MISHRA VS	// DIST.& SESSIONS JUDGE,NAWAPARA(Dist) RFA/0000015/2023
135	D-RSA/14525/2025 RSA/190/2025	SUMATI JENA VS BHAGABAN JENA	MONOMOY BASU VS	// A.D.J.,BALASORE(Baleshwar) RFA/0000442/2014
136	D-RSA/13190/2025 RSA/191/2025	KAILASH CHANDRA GIRI VS	PRATYUSHA NAIDU VS	// ADDL.SESSIONS JUDGE,KARANJIA(Ma)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-STREV/10202/2025 STREV/6/2025	TIRTHAMANI GIRI M/S VIKRAM PVT. LTD.,SUNDERGARH VS STATE OF ODISHA	MADHAB LAL AGARWAL VS	RFA/0000009/2018 // JUDICIAL MEMBER, ODISHA SALES TA SA/0000010/2021
138	D-WA/13779/2025 WA/721/2025	SAMBARI MAJHI VS COLLECTOR, KALAHANDI	SIDHARTH SANKAR MOHAPATRA VS	// () //
139	D-WA/13845/2025 WA/722/2025	STATE OF ODISHA VS KULAMANI DAS	BIBEKANANDA NAYAK, A.G.A. VS	// () //
140	D-WA/13841/2025 WA/723/2025	STATE OF ODISHA VS PABITRA BEHERA	SIDHARTH PRASAD DAS, A.S.C. VS	// () //
141	D-WP(C)/13774/2025 WP(C)/10202/2025	PRIYANKA PRIYADARSHINI ROUT VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	// () //
142	D-WP(C)/13960/2025 WP(C)/10203/2025	JAYANTI DAS VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// () //
143	D-WP(C)/13961/2025 WP(C)/10204/2025	PUSPITA JENA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// () //
144	D-WP(C)/13399/2025 WP(C)/10205/2025	CHAKANANDA KAMPA VS STATE OF ODISHA	PRASANTA KUMAR JOSHI VS	// () //
145	D-WP(C)/10431/2025 WP(C)/10206/2025	SH. SAT BINDER SINGH VS UNION OF INDIA	RAJIV KUMAR MAHANTA VS	// () //
146	D-WP(C)/14252/2025 WP(C)/10207/2025	PABITRA MAJHI VS STATE OF ODISHA	SARADA DASH VS	// () //
147	D-WP(C)/14428/2025 WP(C)/10208/2025	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/14546/2025 WP(C)/10209/2025	M/S HINDUSTAN TRADING CO VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	KANANBALA ROY CHOUDHURY VS	// 0 //
149	D-WP(C)/14387/2025 WP(C)/10210/2025	M/S. NEELACHAL ISPAT NIGAM LTD., JAJPUR VS STATE OF ODISHA	JNANESH MOHANTY VS	// 0 //
150	D-WP(C)/14603/2025 WP(C)/10211/2025	HAREKRISHNA PARIDA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
151	D-WP(C)/14553/2025 WP(C)/10212/2025	MEERABAI PATI VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
152	D-WP(C)/14562/2025 WP(C)/10213/2025	AJIT KUMAR SAHOO VS UNION OF INDIA	PRAGYANT HARICHANDAN VS	// 0 //
153	D-WP(C)/13538/2025 WP(C)/10214/2025	TAPAS KUMAR DAS VS CHARULATA MALLICK	SHIB SHANKAR MOHANTY VS	// 0 //
154	D-WP(C)/14503/2025 WP(C)/10215/2025	THANA DALPATI VS STATE OF ODISHA	SRIKHETRA MISHRA VS	// 0 //
155	D-WP(C)/14541/2025 WP(C)/10216/2025	M/S VIVEKANAND MEDICAL MISSION LTD.,BBSR VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	KANANBALA ROY CHOUDHURY VS	// 0 //
156	D-WP(C)/13554/2025 WP(C)/10217/2025	BIJAYA KUMAR SAHOO VS STATE OF ODISHA	BIJAYA KUMAR DASH VS	// 0 //
157	D-WP(C)/14508/2025 WP(C)/10218/2025	INSTITUTE OF PHARMACY AND TECHNOLOGY, CUTTACK VS DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, ODISHA, BBSR	TANMAY MISHRA VS	// 0 //
158	D-WP(C)/14542/2025 WP(C)/10219/2025	M/S OM PLYWOOD AND HARDWARE, BBSR VS COMMISSIONER OF CT AND GST, ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
159	D-WP(C)/13559/2025	SOMANATH BHUYAN	BIJAYA KUMAR DASH	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/10220/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/14457/2025 WP(C)/10221/2025	SWARNASHREE MISHRA VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
161	D-WP(C)/14545/2025 WP(C)/10222/2025	M/S HINDUSTAN TRADING CO.,BERHAMPUR VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	KANANBALA ROY CHOUDHURY VS	// 0 //
162	D-WP(C)/13741/2025 WP(C)/10223/2025	ABANI KUMAR PATRO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
163	D-WP(C)/14589/2025 WP(C)/10224/2025	SUVENDU KUMAR DASH VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
164	D-WP(C)/14270/2025 WP(C)/10225/2025	MAHESWAR NAYAK VS STATE OF ODISHA	SURENDRA PRASAD BARIK VS	// 0 //
165	D-WP(C)/14594/2025 WP(C)/10226/2025	RELIABLE SECURITY AND INTELLIGENCE SERVICES PVT. LTD., CUTTACK VS NATIONAL FACELESS APPEAL CENTRE (NFAC), NEW DELHI	KAJAL SAHOO VS	// 0 //
166	D-WP(C)/14598/2025 WP(C)/10227/2025	TRIDEV RATH VS ODISHA INFORMATION COMMISSION, KHURDA	SOHAN MISHRA VS	// 0 //
167	D-WP(C)/14131/2025 WP(C)/10228/2025	RAJKISHORE SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
168	D-WP(C)/14734/2025 WP(C)/10229/2025	GOVERNING BODY, BALASORE LAW COLLEGE, BALASORE VS DIRECTOR, HIGHER EDUCATION DEPT. GOVERNMENT OF ODISHA, BBSR	ABHAY KHANDELWAL VS	// 0 //
169	D-WP(C)/13655/2025 WP(C)/10230/2025	JAYADEV SAHU VS STATE CHIEF INFORMATION COMMISSIONER,BBSR	BAMADEV BARAL VS	// 0 //
170	D-WP(C)/10213/2025 WP(C)/10231/2025	JIADI BISOI VS	PABITRA KUMAR PAIK VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/14238/2025 WP(C)/10232/2025	STATE OF ODISHA INDUREKHA OTTA VS	SAMAPIKA MISHRA VS	// // ()
172	D-WP(C)/14000/2025 WP(C)/10233/2025	STATE OF ODISHA PABITRA MOHAN PARIDA VS	JITENDRA KUMAR MISHRA (2) VS	// // ()
173	D-WP(C)/13714/2025 WP(C)/10234/2025	CHIEF EXECUTIVE OFFICER, TPCODL, B.B.S.R PURNA CHANDRA MOHAPATRA VS	BIBHUTI BHUSAN SWAIN VS	// // ()
174	D-WP(C)/13594/2025 WP(C)/10235/2025	REGIONAL MANAGER, INDIAN OVERSEAS BANK , REGIONAL OFFICE,BBSR RABINDRANATH BEHERA VS	ULLASH CHANDRA MOHANTY VS	// // ()
175	D-WP(C)/13836/2025 WP(C)/10236/2025	STATE OF ODISHA RABI NARAYAN SAMAL VS	DIPTIMAYEE LENKA VS	// // ()
176	D-WP(C)/13734/2025 WP(C)/10237/2025	STATE OF ODISHA JUGAL KISHORE PATEL VS	RABINDRA NATH PRUSTY VS	// // ()
177	D-WP(C)/13713/2025 WP(C)/10238/2025	STATE OF ODISHA GAYATRI BARIK VS	UMAKANT SAHOO VS	// // ()
178	D-WP(C)/13610/2025 WP(C)/10239/2025	STATE OF ODISHA RASHMITA SUBHASUNDAR VS	SRINIBASH SATAPATHY VS	// // ()
179	D-WP(C)/14718/2025 WP(C)/10240/2025	STATE OF ODISHA MREENMAYEE NAYAK VS	CHIRANJEEV BIDYABHUSHAN VS	// // ()
180	D-WP(C)/14773/2025 WP(C)/10241/2025	STATE OF ODISHA MAYADHAR BINDHANI VS	ANJAN KUMAR BISWAL VS	// // ()
181	D-WP(C)/14560/2025 WP(C)/10242/2025	STATE OF ODISHA SEPOY GOKULANANDA SETHI VS	SAMARENDRA BEURA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/13727/2025 WP(C)/10243/2025	RATNAKAR PANDA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
183	D-WP(C)/14089/2025 WP(C)/10244/2025	BHAGABAN BISWAL VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
184	D-WP(C)/14490/2025 WP(C)/10245/2025	PRAVAT RANJAN LENKA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
185	D-WP(C)/14591/2025 WP(C)/10246/2025	SRIMA DAS VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
186	D-WP(C)/12696/2025 WP(C)/10247/2025	BISWAJIT MOHANTY VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	DEBASISH HAZRA VS	// 0 //
187	D-WP(C)/14296/2025 WP(C)/10248/2025	UMA CHARAN MADKAMI VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
188	D-WP(C)/12697/2025 WP(C)/10249/2025	SATYAJIT MOHANTY VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	DEBASISH HAZRA VS	// 0 //
189	D-WP(C)/9369/2025 WP(C)/10250/2025	M/S DASADEVI SAW MILL, DHENKANAL VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
190	D-WP(C)/13531/2025 WP(C)/10251/2025	SUNIL PATEL VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
191	D-WP(C)/12655/2025 WP(C)/10252/2025	KISHANLAL AGRAWAL VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	DEBASISH HAZRA VS	// 0 //
192	D-WP(C)/13860/2025 WP(C)/10253/2025	M/S SHREE KRISHNA COMMERCIAL KITCHEN EQUIPMENTS, CUTTACK VS INDIAN BANK, ZONAL OFFICER, CUTTACK	AJAYA KUMAR DASH VS	// 0 //
193	D-WP(C)/14295/2025	SAGARIKA BADAJENA	SOUMIK SPANDAN TRIPATHY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/10254/2025	VS SWARNALATA ROUSTRAY	VS	0 //
194	D-WP(C)/14474/2025 WP(C)/10255/2025	BISHNUPRIYA GOUDA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
195	D-WP(C)/14791/2025 WP(C)/10256/2025	DR. MANOJ KUMAR V @ DR. V. MANOJ KUMAR VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
196	D-WP(C)/14740/2025 WP(C)/10257/2025	KHYAMASAGAR MEHER VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
197	D-WP(C)/13740/2025 WP(C)/10258/2025	M/S. M.K.ENTERPRISES, KHORDHA VS STATE OF ODISHA	PRASANTA KUMAR NAYAK VS	// 0 //
198	D-WP(C)/14790/2025 WP(C)/10259/2025	BIMAL PRASANNA MOHAPATRA VS STATE OF ODISHA	DEBASISH SAMAL VS	// 0 //
199	D-WP(C)/13743/2025 WP(C)/10260/2025	HIMANSHU KAR VS MEMBER BOARD OF REVENUE, ODISHA, CUTTACK	PRASANTA KUMAR NAYAK VS	// 0 //
200	D-WP(C)/13847/2025 WP(C)/10261/2025	JAMBESWAR SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
201	D-WP(C)/14267/2025 WP(C)/10262/2025	BIDYANAND BADHAI VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
202	D-WP(C)/14346/2025 WP(C)/10263/2025	RADHAKANTA RANA VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// 0 //
203	D-WP(C)/14347/2025 WP(C)/10264/2025	GAJINDRA SAHA VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// 0 //
204	D-WP(C)/13067/2025 WP(C)/10265/2025	KAILASH CHANDRA BEHERA VS	JATINDRA KUMAR MOHAPATRA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/14776/2025 WP(C)/10266/2025	DAMAYANTI SAHOO PUSPANJALI SUNDHI VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// // 0 //
206	D-WP(C)/13716/2025 WP(C)/10267/2025	AVINASH KUMAR SINGH VS CHIEF MANAGER-CUM-AUTHORIZED OFFICER, UNION BANK OF INDIA, BBSR	BYOMAKESH TRIPATHY VS	// 0 //
207	D-WP(C)/14778/2025 WP(C)/10268/2025	SK NURUL HAQUE VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
208	D-WP(C)/12929/2025 WP(C)/10269/2025	SAI JAGRUTI TRADERS, BBSR VS ODISHA STATE CO OPERATIVE MILK PRODUCER FEDERATION LTD.	ATMAJIT MANMITH DAS VS	// 0 //
209	D-WP(C)/13768/2025 WP(C)/10270/2025	AKSHAY KUMAR ROUT VS STATE TAX OFFICER, CT AND GST, PURI	RAMESH CHANDRA JENA VS	// 0 //
210	D-WP(C)/14082/2025 WP(C)/10271/2025	SUSILA NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
211	D-WP(C)/14633/2025 WP(C)/10272/2025	KAJAL KIRAN @ KAJAL KIRAN MISHRA VS STATE OF ODISHA	ER. DEBASHISHA HOTA VS	// 0 //
212	D-WP(C)/14374/2025 WP(C)/10273/2025	BIJAYA KUMAR BEHERA VS UNION OF INDIA	SUBRAT SATPATHY VS	// 0 //
213	D-WP(C)/13738/2025 WP(C)/10274/2025	DEBA PRASAD MISHRA VS THE STATE OF ODISHA	SHILPI SIDHARTA MOHAPATRA VS	// 0 //
214	D-WP(C)/14496/2025 WP(C)/10275/2025	KISHORE KUMAR AGRAWAL VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
215	D-WP(C)/13440/2025 WP(C)/10276/2025	MANORANJAN DAS VS SAMMAAN CAPITAL LTD., NEW DELHI	JAGAJIBAN PRADHAN VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/13899/2025 WP(C)/10277/2025	SAMRITA BEHERA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	// 0 //
217	D-WP(C)/14515/2025 WP(C)/10278/2025	DEBI PRASANNA PARIJA VS STATE OF ODISHA	BIKASH JENA VS	// 0 //
218	D-WP(C)/12970/2025 WP(C)/10279/2025	NILAKANTHESWAR ENTERPRISE,KHURDA VS ODISHA STATE CO OPERATIVE MILK PRODUCER FEDERATION LTD.	ATMAJIT MANMITH DAS VS	// 0 //
219	D-WP(C)/10582/2025 WP(C)/10280/2025	MAIRUN BIBI VS UNION OF INDIA	SHANTI PRAKASH MOHANTY VS	// 0 //
220	D-WP(C)/13926/2025 WP(C)/10281/2025	BINAY KUMAR PARIDA VS COMMISSIONER, CONSOLIDATION AND SETTLEMENT, ODISHA, BBSR	BIPIN KUMAR NAYAK VS	// 0 //
221	D-WP(C)/12925/2025 WP(C)/10282/2025	KAPILA CHARANA KENKA AGENCY VS ODISHA STATE CO OPERATIVE MILK PRODUCER FEDERATION LTD	ATMAJIT MANMITH DAS VS	// 0 //
222	D-WP(C)/14659/2025 WP(C)/10283/2025	RAMA CHANDRA PASAYAT VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
223	D-WP(C)/14458/2025 WP(C)/10284/2025	BENUDHAR JALLY VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
224	D-WP(C)/14669/2025 WP(C)/10285/2025	SANTOSH KUMAR MALLIA VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
225	D-WP(C)/14455/2025 WP(C)/10286/2025	KAILASH CHANDRA NAYAK VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
226	D-WP(C)/14681/2025 WP(C)/10287/2025	PARESH KUMAR MOHAPATRA VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
227	D-WP(C)/14719/2025	CHANDRIKA MALLICK	BISWAMBAR MOHANTY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/10288/2025	VS STATE OF ODISHA	VS	() //
228	D-WP(C)/14155/2025 WP(C)/10289/2025	PRAGNYA PARAMITA CHOUDHURY VS STATE OF ODISHA	BIPLABA P.B. BHALI VS	// () //
229	D-WP(C)/14722/2025 WP(C)/10290/2025	BISHNUPRIYA MOHAPATRA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// () //
230	D-WP(C)/14332/2025 WP(C)/10291/2025	SANTOSH KUMAR NATH VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// () //
231	D-ABLAPL/10649/2025 ABLAPL/4184/2025	APPU DAS @ BINOD CHANDRA BEHERA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BHADRAK RURAL /32 /2025 () //
232	D-ABLAPL/10658/2025 ABLAPL/4185/2025	SK. ABID VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /202 /2025 () //
233	D-ABLAPL/10660/2025 ABLAPL/4186/2025	PRAKASH CHANDRA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /202 /2025 () //
234	D-ABLAPL/10950/2025 ABLAPL/4187/2025	DURYODHAN NAHAK VS STATE OF ODISHA	ARUPA NANDA DAS VS	NIMAKHANDI /88 /2025 () //
235	D-ABLAPL/10248/2025 ABLAPL/4188/2025	CHITARANJAN PARIDA VS STATE OF ODISHA	SOUMYA SEKHAR PARIDA VS	KAMAKHYANAGAR /150 /2025 () //
236	D-ABLAPL/11015/2025 ABLAPL/4189/2025	UMESH CHANDRA SENAPATI VS STATE OF ODISHA (GRPS)	JYOTI PRAKASH PATRA VS	G.R.P.S. /54 /2025 () //
237	D-ABLAPL/10452/2025 ABLAPL/4190/2025	BIJAY KUMAR DHAL VS STATE OF ODISHA	PRADEEP RANJAN MISHRA VS	BARANGA /150 /2025 () //
238	D-ABLAPL/10776/2025 ABLAPL/4191/2025	HATIM SINGH @ AKASH SINGH VS	BIBEKANANDA MAHAPATRA VS	TIRING /49 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-ABLAPL/10706/2025 ABLAPL/4192/2025	STATE OF ODISHA LAXMIPRIYA PARIDA VS	RAKESH BEHERA VS	// ORKEL /92 /2025 ()
240	D-ABLAPL/10773/2025 ABLAPL/4193/2025	STATE OF ODISHA S.K.IMRAN @ SEK IMRAN VS	SANDEEP RAJ PANDA VS	// GHATAGAON /121 /2023 ()
241	D-ABLAPL/10775/2025 ABLAPL/4194/2025	STATE OF ODISHA TUNA GOUDA VS	JYOTIRMAYA SAHOO VS	// BEGUNIAPADA /150 /2024 ()
242	D-ABLAPL/10786/2025 ABLAPL/4195/2025	STATE OF ODISHA SK. GUFRAAN @ SK. GUFRAAN ALLI VS	SK. ZAFARULLA VS	// MAHILA P.S. BUXIBAZAR /44 /2025 ()
243	D-ABLAPL/10788/2025 ABLAPL/4196/2025	STATE OF ODISHA BANITA LENKA VS	MRUGANKA MAULI PATNAIK VS	// BALIPATNA /94 /2025 ()
244	D-ABLAPL/10760/2025 ABLAPL/4197/2025	STATE OF ODISHA BAPINI CHANDRA SAHU @ BIPIN CHANDRA SAHU VS	JUGALA KISHORE PANDA VS	// BAIDYANATHPUR /112 /2025 ()
245	D-ABLAPL/10876/2025 ABLAPL/4198/2025	STATE OF ODISHA SUNIL SAMAL VS	NIRANJAN PANDA VS	// LINGARAJ P.S. /26 /2025 ()
246	D-ABLAPL/10762/2025 ABLAPL/4199/2025	STATE OF ODISHA AMIYA KUMAR MOHANTY VS	ARJUNA CHARANA BEHERA VS	// BALASORE VIGILANCE /12 /2017 ()
247	D-ABLAPL/10742/2025 ABLAPL/4200/2025	STATE OF ODISHA(VIG.) DAITARI SAHOO VS	BIBHU PRASAD DAS VS	// //0 ()
248	D-ABLAPL/10765/2025 ABLAPL/4201/2025	STATE OF ODISHA SANJIB NAIK VS	JUGALA KISHORE PANDA VS	// MANAMUNDA /1 /2021 ()
249	D-ABLAPL/10753/2025 ABLAPL/4202/2025	STATE OF ODISHA ANANDA KUMAR SAHOO VS	ABHAS MOHANTY VS	// KUMBHARAPARA /93 /2025 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-ABLAPL/10741/2025 ABLAPL/4203/2025	NARENDRA BARIK VS STATE OF ODISHA	RAMDAS ACHARY VS	BALIKUDA /167 /2025 () //
251	D-ABLAPL/10737/2025 ABLAPL/4204/2025	GAGAN BIHARI BISWAL VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	DHENKANAL TOWN /597 /2024 () //
252	D-ABLAPL/10754/2025 ABLAPL/4205/2025	ANANDA MILLAN SAHOO @ BABULU VS STATE OF ODISHA	RAKESH BEHERA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY 2(A)CC/0000080/2025
253	D-ABLAPL/10755/2025 ABLAPL/4206/2025	JAYADEV MAJHI VS STATE OF ODISHA	BYOMOKESH SAHOO VS	SASON /250 /2024 () //
254	D-ABLAPL/10783/2025 ABLAPL/4207/2025	BABURAM SAHU VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	AUL /148 /2025 () //
255	D-ABLAPL/10758/2025 ABLAPL/4208/2025	BANSHIDHAR MISHRA VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	PATKURA /52 /2025 () //
256	D-ABLAPL/10703/2025 ABLAPL/4209/2025	MIRMANJARI DAS VS STATE OF ODISHA	BHABANI SANKAR DAS VS	KENDRAPARA SADAR /174 /2025 () //
257	D-ABLAPL/10727/2025 ABLAPL/4210/2025	BUDHIA PATRO VS STATE OF ODISHA	ASHOK KUMAR PRADHAN VS	JAGANNATHA PRASAD /351 /2024 () //
258	D-ABLAPL/10705/2025 ABLAPL/4211/2025	BISU @ BISHU MAHARANA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	NACHUNI /73 /2024 () //
259	D-ABLAPL/10728/2025 ABLAPL/4212/2025	RAJU MALIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /75 /2025 () //
260	D-ABLAPL/10695/2025 ABLAPL/4213/2025	BIJAY DAS @ BANGURU DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHANDIPUR /32 /2025 () //
261	D-ABLAPL/10700/2025	ANASUYA BARIK	TUKUNA KUMAR MISHRA	ANANDAPUR /10 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/4214/2025	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/10732/2025 ABLAPL/4215/2025	BABUL @ BADAL MOHANTY VS STATE OF ODISHA	JAYANTA KUMAR PADHI VS	KUMBHARAPARA /107 /2025 () //
263	D-ABLAPL/10045/2025 ABLAPL/4216/2025	BODDI SEKHAR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	BHEDEN /68 /2025 () //
264	D-ABLAPL/10735/2025 ABLAPL/4217/2025	PUJA @ POOJA NAYAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	CHATRAPUR /572 /2024 () //
265	D-ABLAPL/10837/2025 ABLAPL/4218/2025	RAJASHREE TANUSMITA PRADHAN VS STATE OF ODISHA	MD. GOLAM MADANI VS	BHADRAK RURAL /142 /2025 () //
266	D-ABLAPL/10859/2025 ABLAPL/4219/2025	SUBRAT KUMAR MAHAPATRA VS STATE OF ODISHA	PRANAYA SWAIN VS	TALCHER TOWN /229 /2025 () //
267	D-ABLAPL/11149/2025 ABLAPL/4220/2025	BALARAM SAHOO VS STATE OF ODISHA	BIJAY JENA VS	BAGHAMARI /43 /2025 () //
268	D-ABLAPL/10860/2025 ABLAPL/4221/2025	MUKESH BEHERA VS STATE OF ODISHA	PRANAYA SWAIN VS	TALCHER TOWN /228 /2025 () //
269	D-ABLAPL/11150/2025 ABLAPL/4222/2025	SAMARESH CHHOTARAY VS STATE OF ODISHA	BIJAY JENA VS	BAGHAMARI /44 /2025 () //
270	D-ABLAPL/10266/2025 ABLAPL/4223/2025	SATYAJIT SWAIN @ MANTU VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARSHAGHAI /33 /2025 () //
271	D-ABLAPL/10828/2025 ABLAPL/4224/2025	KRUPASINDHU DAS VS STATE OF ODISHA	SATYAPADA SHARMA VS	RAGHUNATHPALI /198 /2025 () //
272	D-ABLAPL/10790/2025 ABLAPL/4225/2025	PRAFULLA NAYAK VS	AMITAV TRIPATHY VS	NAYAGARH /416 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-ABLAPL/10793/2025 ABLAPL/4226/2025	STATE OF ODISHA KALIA @ MANOJ KUMAR JENA VS	MANAS KUMAR CHAND VS	// GHASIPURA /150 /2025 ()
274	D-ABLAPL/10531/2025 ABLAPL/4227/2025	STATE OF ODISHA KALANDI CHARAN BISWAL VS	AJAYA KUMAR BARAL VS	// CUTTACK VIGILANCE /74 /2016 ()
275	D-ABLAPL/10800/2025 ABLAPL/4228/2025	STATE OF ODISHA(VIG.) BIJAYA KHOSLA VS	DIPTI RANJAN BHOKTA VS	// KORAPUT TOWN /1 /2025 ()
276	D-ABLAPL/10863/2025 ABLAPL/4229/2025	STATE OF ODISHA SUJIT KUMAR PATNAIK @ MANTU @ SUJIT PATTNAYAK VS	ARUPA NANDA DAS VS	// BERHAMPUR TOWN /125 /2025 ()
277	D-ABLAPL/11091/2025 ABLAPL/4230/2025	STATE OF ODISHA ADULU DILESU REDDY @ A.DILESHU VS	SIDHARTHA SANKAR RAY (2) VS	// GOLANTHARA (BERHAMPUR) /307 /2025 ()
278	D-ABLAPL/10873/2025 ABLAPL/4231/2025	STATE OF ODISHA MUKESH BEHERA VS	PRANAYA SWAIN VS	// TALCHER TOWN /237 /2025 ()
279	D-ABLAPL/10872/2025 ABLAPL/4232/2025	STATE OF ODISHA MUKESH BEHERA VS	PRANAYA SWAIN VS	// TALCHER TOWN /236 /2025 ()
280	D-ABLAPL/11094/2025 ABLAPL/4233/2025	STATE OF ODISHA BINOD MUNDA VS	SIDHARTHA SANKAR RAY (2) VS	// BARBIL /58 /2025 ()
281	D-ABLAPL/9374/2025 ABLAPL/4234/2025	STATE OF ODISHA SUMEET KUMAR MEKAP VS	SWAGAT KUMAR SAHU VS	// // ()
282	D-ABLAPL/11136/2025 ABLAPL/4235/2025	STATE OF ODISHA MIR SABIR VS	BHARAT JALLI VS	// GOP /87 /2025 ()
283	D-ABLAPL/10736/2025 ABLAPL/4236/2025	STATE OF ODISHA GOUTAM SANTARA VS	NIKUNJA KUMAR DEO VS	// JAJPUR TOWN /159 /2025 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-ABLAPL/7837/2025 ABLAPL/4237/2025	MAKRAND JANI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DABUGAM /42 /2025 () //
285	D-ABLAPL/10862/2025 ABLAPL/4238/2025	SUBRAT KUMAR MAHAPATRA VS STATE OF ODISHA	PRANAYA SWAIN VS	TALCHER TOWN /230 /2025 () //
286	D-ABLAPL/10869/2025 ABLAPL/4239/2025	MUKESH BEHERA VS STATE OF ODISHA	PRANAYA SWAIN VS	TALCHER TOWN /229 /2025 () //
287	D-ABLAPL/10865/2025 ABLAPL/4240/2025	SUBRAT KUMAR MAHAPATRA VS STATE OF ODISHA	PRANAYA SWAIN VS	TALCHER TOWN /236 /2025 () //
288	D-ABLAPL/10867/2025 ABLAPL/4241/2025	SUBRAT KUMAR MAHAPATRA VS STATE OF ODISHA	PRANAYA SWAIN VS	TALCHER TOWN /237 /2025 () //
289	D-ABLAPL/10868/2025 ABLAPL/4242/2025	DAMBARUDHAR PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	DEOGARH /9 /2025 () //
290	D-ABLAPL/10871/2025 ABLAPL/4243/2025	MUKESH BEHERA VS STATE OF ODISHA	PRANAYA SWAIN VS	TALCHER TOWN /230 /2025 () //
291	D-ABLAPL/10908/2025 ABLAPL/4244/2025	KEDARNATH SWAIN VS STATE OF ODISHA	SWATIREKHA JENA VS	SPECIAL CRIME UNIT /13 /2023 () //
292	D-ABLAPL/10909/2025 ABLAPL/4245/2025	SANDHA @ BUNTY @ JASOBANTA ROUT VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	TIGIRIA /49 /2025 () //